CENTRAL ADMIN ISTRATIVE TRIBUNAL CALCUTTA BENCH

No.CPC 57 of 1996 (0.A.337 of 1996)

Date of Order: 6.1.1997

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

K.A. MENON

Vs.

R.C. SHARMA

For the applicant : Mr.B.R.Das, counsel.

For the alleged contemner: Mr.P.Chatterjee: counsel.

ORDER

Ld.counsel for the applicant states under instructions that he does not want to press the application.

- 2. In such curcumstances, we do not find any reason to issue any contempt rule.
- 3. The application is dismissed as not pressed. No order is made as to costs.

(M.S. Mukherjee) Administrative Member A.K.Chatterjee)
Vice-Chairman